

**VACANCY POSITION IN THE CADRE OF DISTRICT JUDGE FOR THE YEAR 2019
PURSUANT TO THE JUDGMENT DTD. 04.01.2007 & 24.03.2009 PASSED IN CIVIL
APPEAL NO. 1867 OF 2006 (MALIK MAZHAR SULTAN AND ANOTHER – VRS. – U.P.
PUBLIC SERVICE COMMISSION AND OTHERS)**

VACANCIES TO BE FILLED UP DURING THE YEAR 2019

District Judge Cadre

Sl.No.	Description	Number of vacancy
1.	(a) Existing vacancy.	15
	(b) Future vacancies that may arise within one year due to retirement on superannuation, voluntary retirement, elevation to the Bench and death.	08
	(c) Anticipated vacancies for the next one year due to creation of new Courts.	04
TOTAL		27

Out of the 27 vacancies advertisement for filling up of 08 vacancies shall be made by way of Direct Recruitment from the Bar, 14 vacancies shall be filled up by promotion through Limited Competitive Examination and the remaining 05 vacancies shall be filled up by Usual Promotion.

**By Order of the High Court
A.Mishra
Special Officer (Admn.)**

Copy to :-

1. The in-charge, NIC, Orissa High Court, Cuttack.
2. The Superintendent, Computer Section, Orissa High Court, Cuttack.
They are requested to upload the above vacancy position in the Website of the High Court immediately.


Special Officer (Admn.)